

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 220 of 2017

Dated: 11th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Bihar Industries Association

Vs.

Bihar Electricity Regulatory Commission & Anr.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Krishna Kant Dubey
Mr. Suraj Samdarshi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Mr. M. G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya for R-2

ORDER

Learned counsel for respondent No.1 states that he will be taking steps to file reply today. He may file the same after serving copy on the other side.

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 26.10.2017 after serving copy on the other side.

List the matter on **13.12.2017**. Tag to Appeal Nos. 117 & 118 of 2017.

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**